

DIVISION BENCH
COURT - I

O-203

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/101(KB)2021
IA(I.B.C)/141(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 21ST MARCH 2024, 10:30 A.M

IN THE MATTER OF	SHREE SHANKAR SAW MILL PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 10

Appearances (via video conferencing/physically)

Mr. Saurav Jain, Adv.] For the Liquidator
Ms. Tanusree Paul, Adv.]

ORDER

1. Ld.Counsel for the Liquidator present.
2. **IA(I.B.C)/141(KB)2024-** is an application filed by the Liquidator placing on record 2nd Progress Report which is at page 16 to 19 and this application is duly supported by an affidavit of Liquidator which is at page 14. This progress report is taken on record and IA is accordingly allowed and disposed of.
3. List the matter for filing further progress report **06/05/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)